

**1. NUMBER OF CASES INSTITUTED DISPOSED AND PENDING  
RELATING TO WOMEN AS ON 01.03.2016 TO 31.03.2016**

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
20	02	--	22

**2. NUMBER OF CASES INSTITUTED, DISPOSAL AND PENDING  
RELATING TO JUVENILE AS ON 01.03.2016 TO 31.03.2016**

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
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**3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING  
RELATING TO P.C.ACT CASES AS ON 01.03.2016 TO 31.03.2016**

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
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5/4/2016

Deputy Registrar (Jud)  
High Court of Sikkim  
at Gangtok

02/03 2016 03:30 03592205152

PROTOCOL HCS

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\*\*\* TX REPORT \*\*\*  
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JOB NO.	MODE	NO.	DESTINATION TEL/ID	START TIME	PAGE	RESULT
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